SUPREME COURT OF INDIA RECORD OF PROCEEDINGS

Writ Petition (Civil) No. 57/2023

MD IMRAN AHMAD & ORS.

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

(FOR ADMISSION and IA No.13784/2023-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

Date: 27-01-2023 This petition was called on for hearing today.

CORAM:

HON'BLE MR. JUSTICE K.M. JOSEPH HON'BLE MRS. JUSTICE B.V. NAGARATHNA

For Petitioner(s) Mr. Ayush Negi, AOR

Ms. Nandini Garg, Adv.

Mr. Tushar Upadhyaya, Adv.

Mr. Irfan Ahmad, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following O R D E R

Learned counsel for the petitioners seeks permission to withdraw the Writ Petition with a liberty to file appropriate fresh writ petition.

The Writ Petition is dismissed as withdrawn with liberty, as above.

(NEETU SACHDEVA)
ASTT. REGISTRAR-cum-PS

(RENU KAPOOR)
ASSISTANT REGISTRAR